

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) Ind-3336/9 /HDB/2017
NAME OF THE COMPANY	UI Pipe Fittings Private Limited
NAME OF THE PETITIONER(S)	TCI Freight
NAME OF THE RESPONDENT(S)	UI Pipe Fittings Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Petitioner and Respondent.

CP is disposed of by separate orders.

  
Member (T)

  
Member (J)

Bm